

Declaration of Assets and Liabilities

Year 2026

I, Bharat Prasad, son/daughter/wife of Late Bhagwat Prasad
aged 59 years, belonging to Bihar Legislative Assembly
service and presently working as Assistant section officer

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 Name	Dependant-2 Name	Dependant t-3 Etc. Name
(i)	Cash	12000/-	5000/-	-	-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	98000/- SBI 150000/- PPF yearly 2000/- RD/Month	82000/- PNB	-	-	-
(iii)	Bonds, Debentures and Shares in companies	-	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	5 L.I.c Policies Rs. 45000/- yearly	-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	Bajaj super scooter	-	-	-	-
(vi)	Jewellery (give details of weight and value)	Gold-10gms	Gold-150gms Silver-250gms	-	-	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependan t-1 Name	Dependan t-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1 Acre Prenatal Agriculture Land in village Parasi, Nalanda	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	1000 sq. feet in village Parasi, Nalanda	-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	H.N. No. 144/A, Ward No. 22/E Near Deri Ashram Sidheshwar Nagar Mainbura, Patna 800001 (1500 sq. feet)	-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on 31.12.2025
(a)	(i) Loans from Banks	SBI Bailey Road Patna	Rs. 10,20,000/-
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AMSP1158Q Rs. A-4. 2025-26	-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	1760/- yearly	-

C. Personal Detail

GPF/CPF/PF/PAN No. :-

PTS/BLA-1293

Gender :-

M (M/F)

Date of Birth :-

1 | 6 | 0 | 5 | 1 | 9 | 6 | 6 (DD/MM/YYYY)

Class/Group :-

B (A/B/C)

Cadre :-

Bihar Legislative Assembly sectt. Patna
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

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I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

[Signature] 03-02-2026

Name of Employee: Bhanat Prasad

Designation: Assistant section officer

Department: Bihar Legislative Assembly
Patna.

Place: Patna

Date: 03.02.2026